

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).
5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-10-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
 Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.
 Mr. Vinay Garg, AOR

Mr. Shakil Ahmed Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL.)NO. 5183 OF 2014

This matter has already been ordered for listing before
Hon'ble Court.

SLP(CRL.)NO. 5184 OF 2014

Respondent nos. 1 and 2 have failed to file counter affidavit.

Learned counsel for the petitioner to furnish fresh
particulars of respondent nos. 3 and 4 and also to take fresh steps
within four weeks' time as a last chance. Notice thereafter be
issued.

List again on 24.11.2017.

(SANJAY PARIHAR)
Registrar